

NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/04/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/20/2016
NAME OF THE PETITIONER(S) : G. Sadayaramanujam & 2 others
NAME OF THE RESPONDENT(S) : GGN Spinning Mills Private Limited and 4 others
UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM		

G. SUSHEELA.

for Petitioners

G. Susheel

KING & PARTIDGE

for R6

Preethi
for R6

Proceeding in

Representing counsel

for R. Pankaraj Narayanan

R1 to R5

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ORDER

Ms G Susheela, counsel for petitioners present. Ms. J N Preethi, the counsel for R6 present and stated that she is also representing counsel for R1 to R5. She sought some time for filing sur rejoinder. Time extended at request as a final opportunity. Put up on 31.05.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)
Member (Judicial)

(K. Anantha Padmanabha Swamy)
Member (Judicial)